

ded for operational and commercial reasons.

(c) No, Sir.

(d) Does not arise.

(e) The air-strip at Akola is suitable for Dornier aircraft. The suspension of the services is not due to the inadequacy of length of the air-strip.

#### **Demand for Daily Running of Vidharbha Express**

4684. SHRI PANDURANG PUNDLIK FUNDKAR :

SHRI MUKUL WASNIK :

Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a long standing demand to convert Vidharbha Express (Nagpur-Bombay-Nagpur) into a daily train;

(b) if so, the action taken thereon; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) and (c) This was examined but not found feasible due to operational and resource constraints.

*(English)*

#### **Committee on Oil and Petroleum Products prices**

4685. SHRI C. P. MUDALAGIRIYAPPA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) when the price of the crude oil and other petroleum products reviewed last:

(b) whether a review committee has been set up to look into this matter; and

(c) if so, the details thereof ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND):

(a) The price of indigenous crude oil was revised recently consequent on the increase in royalty rates. The prices of petroleum products were revised with effect from 25-7-1991.

(b) and (c) The Oil Price Review Committee set up in September, 1989 has recently submitted its Report to the Government.

#### **Conversion of Mysore-Chamaraj Nagar Line**

4686. SHRI C. P. MUDALAGIRIYAPPA: Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to convert the metre gauge line into broad gauge between Mysore and Chamaraj Nagar;

(b) whether any allocation has been made during current financial year; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c) Do not arise.

#### **Conversion of Birur-Talguppa Line**

4687. SHRI C. P. MUDALAGIRIYAPPA: Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a demand for the conversion of metre gauge railway line between Birur and Talguppa via Shimoga:

(b) whether any survey has been conducted by his Ministry in this regard; and

(c) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN):** (a) and (b) Yes, Sir.

(c) A survey for conversion of Birur-Talguppa was carried out in 1984 alongwith conversion of Bangalore-Miraj and other connected MG branch lines in the area. The project was found to be unremunerative. On persistant demand, the survey was updated in 1989 and even then it was found to be unremunerative and could not be considered.

*[Translation]*

#### **Production of Slack Wax**

4688. **SHRI SURYA NARAYAN SINGH:** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether any scheme to increase the production of slack wax in the Barauni refinery is pending with the Government;

(b) if so, the details thereof:

(c) whether quota for the slack wax to entrepreneurs of wax factories in Barauni refinery has been fixed in accordance with their installed capacity and whether these wax factories are now economically profitable; and

(d) if not, the action proposed to be taken by the Government in this regard?

**THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND):** (a) No, Sir.

(b) Does not arise.

(c) and (d) Slack wax is being allocated, keeping in view the availability of the product.

#### **Leasing of Railway Land in Mau-Azamgarh**

4689. **SHRI RAM BADAN:** Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Land in the Mau-Azamgarh district has been allotted on the basis of Tehbazari;

(b) if so, the details thereof:

(c) the criteria adopted for this purpose;

(d) whether this procedure is being reviewed from time to time; and

(e) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN):** (a) Yes, Sir.

(b) Plots of Railway land measuring 2080 sq. m. at Amila Station Yard and 1250 sq. m. at Indara Railway Station are licensed for tehbazari.

(c) As per present policy there is ban on giving fresh land on tehbazari basis. Allotment of already licensed land is done on yearly basis.

(d) No, Sir.

(e) Does not arise.

#### **Medical facilities to Railway Employees**

4690. **SHRI RAM BADAN:** Will the Minister of RAILWAYS be pleased to state :